


CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 07-10-19 TO 11-10-2019

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER DISPATCHED</u>
	FINAL ORDERS			
1	<u>C/51282/2018</u>	51280/2019	1/10/2019	7/10/2019
	MISC ORDERS			
1	<u>ST/51613/2019</u>	50626/2019	1/10/2019	7/10/2019

7 Attention: To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

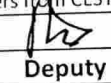
				 Deputy REGISTRAR
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Beer Singh

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 14-10-19 TO 18-10-2019

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER DISPATCHED</u>
FINAL ORDERS				
1	<u>ST/53612/2014</u>	51255/2019	10/10/2019	17/10/2019
2	<u>ST/51632/2019</u>	51281/2019	4/10/2019	17/10/2019
3	<u>C/53440/2018</u>	51288/2019	4/10/2019	17/10/2019
4	<u>C/50691/2019</u>	51292/2019	4/10/2019	17/10/2019
5	<u>ST/52337/2016</u>	51296/2019	9/10/2019	17/10/2019
6	<u>ST/52338/2016</u>	51297/2019	9/10/2019	17/10/2019
7	<u>ST/52339/2016</u>	51298/2019	9/10/2019	17/10/2019
8	<u>ST/52340/2016</u>	51299/2019	9/10/2019	17/10/2019
9	<u>ST/52570/2016</u>	51300/2019	9/10/2019	17/10/2019
10	<u>C/54159/2019</u>	51301/2019	7/10/2019	17/10/2019
11	<u>ST/53456/2015</u>	51309/2019	15/10/2019	17/10/2019
12	<u>ST/52534/2015</u>	53621/2018	10/10/2019	17/10/2019
MISC ORDERS				
1	<u>C/52151/2019</u>	50631/2019	15/10/2019	15/10/2019
2	<u>AD/52172/2019</u>	50633/2019	11/10/2019	14/10/2019
3	<u>ST/51299/2017</u>	50634/2019	11/10/2019	17/10/2019
INTERIM ORDERS				
1	<u>C/50618/2019</u>	42/2019	4/10/2019	17/10/2019

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				 Deputy REGISTRAR
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Beer Singh